

Shri Harish Rawat-not present.

Shri Kusuma Krishna Murthy.

18.31 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Fifth Schedule)

[*English*]

SHRI KUSUMA KRISHNA MURTHY (Amalapuram): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI KUSUMA KRISHNA MURTHY: I introduce the Bill.

18.31 1/2 hrs.

CONSUMER ASSOCIATIONS (REGISTRATION) BILL*

[*English*]

PROF. RAMGANESH KAPSE (Thane): I beg to move for leave to introduce a Bill to provide for the registration of consumer associations and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a

Bill to provide for the registration of consumer associations and for matters connected therewith or incidental thereto."

The motion was adopted

PROF. RAM GANESH KAPSE: I introduce the Bill.

18.32 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 371)

[*English*]

DR. VENKATESH KABDE (Nanded): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the constitution of India."

The motion was adopted

DR. VENKATESH KABDE: I introduce the Bill.

18.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 316, etc.)

[*English*]

SHRI K. RAMAMURTHY (Krishnagiri):

I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI K. RAMAMURTHY: I introduce the Bill.

18.32 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 324, etc.)

[English]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI K. RAMAMURTHY: I introduce the Bill.

18.33 1/2 hrs.

BAN ON CHILD LABOUR BILL*

[English]

SHRI PRAKASH KOKO BRAHMBHATT

(Baroda): I beg to move for leave to introduce a Bill to provide for ban on child labour and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for ban on child labour and for matters connected therewith."

The motion was adopted

SHRI PRAKASH KOKO
BRAHMBHATT: I introduce the Bill.

18.34 hrs.

SALARY, ALLOWANCES AND PENSION
OF MEMBERS OF PARLIAMENT

(AMENDMENT) BILL

(Amendment of Section 8 A)

[English]

SHRIVAMANRAO MAHADIK (Bombay South Central): I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, allowances and pension of Members of Parliament Act, 1954."

The motion was adopted

SHRIVAMANRAO MAHADIK (Bombay South Central): I introduce the Bill.